NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1350/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES:

Burger King India Pvt. Ltd

V/s.

Express Way Truck Terminus Pvt. Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

SIGNATURE

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Adv. Sankay Anantwon Adv. Jon Mantwon
the Applicant

ORDER

C.P. No. 1350/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. From the side of the Respondent an offer has been made but not yet finalized. Since the Settlement is in progress, hence the matter is adjourned to 18.12.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 27.11.2017.

Sd/-

M.K. Shrawat Member (Judicial)

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